

tity produce^ in India wag not enough, then only.

DR. BHAI MAHAVIR: They learnt that yfQ could produce them here, but after that global tenders were invited. (Interruptions).

MR, CHAIRMAN; You find out from those people who produce.

SHRI HAREKRUSHNA MALLICK: Will the hon. Minister give an assurance that we shall have our own factories in India for this, and not have them from outside?

SHRI MALLIKARJUN: Sir, within two and a half years we ourselves are going to produce these required things. We are going to have our own factory at Bangalore which will commence production within two and a half years. (Interruptions).

MR. CHAIRMAN: Anybody else? (Interruptions). I think there is no time left to finish ... (Interruptions). If you ask one question^ it will consume two minutes.

DR. BHAI MAHAVIR: Will the hon. Minister tell us how it happens that within the country it i^ being produced and still in 1973 it was being purchased from ... (Interruptions).

SHRI MALLIKARJUN; I think the hon. Member is unable to understand me correctly. .

DR. BHAI MAHAVIR: Whether I am unabl^ to understand o, the hon. Minister i3 unable to explain...

MR. CHAIRMAN; After reaching this satisfactory conclusion that you have not understood him and he has riot understood you, the Question Hour is over. (Interruptions). The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### Addressal of Junior Doctors' Grievances

\*163. SHRI SWAMI DINESH CHANDRA: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of HEALTH be pleased to state:

(a) on what terms the Junior Doctors' strike in August this year was called off; and

(b) what steps have been taken to resolve their grievances?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) A statement showing the terms of the settlement and the present position regarding the implementation of the various decisions constituting th<sub>e</sub> settlement i<sub>e</sub> placed on the Table of the Sabha. [See Appendix CXVIj Annexure No. 741.

### Cancellation of Nilachal Express

\*165. SHRI JAGADISH JANI; Will the Minister of RAILWAYS be pleased to state;

(a) whether Government, are aware of the announcement regarding cancellation of the Nilachal Express made two hours after the scheduled arrival time at Bhubaneshwar Railway Station on 9th November, 1980;

(b) if so, the number of passengers who had booked the ticket in the said train from Puri onward, upto New Delhi;

(c) thg amount of losg sustained by Railways on account of the cancellation;

(d) the number of passengers stranded at different stations as a result thereof; and

(e) the reasons for such cancellation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) to (d). Over S.E. Railway a total of 573 passengers cancelled their reservations and the Railway had to refund Rs. 32,103.29 as a result. It is not possible to precisely quantify the number of passengers who could have availed of this train at stations en-route and the resultant loss.

(e) The cancellation of 175 Up Nilachal Express on 9-11-80 was necessitated by the agitation of Carriage & Wagon staff at Purj in protest against the arrest of an employee by G.R.P. for alleged theft.

#### National Highway in Madhya Pradesh

\*166. SHRI GURUDEV GUPTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what are the Highways that have been declared so far as National Highways in Madhya Pradesh;

(b) whether the Madhya Pradesh Government have submitted any proposal for declaration of new National Highways: if so, the details thereof;

(c) what are the norms laid down for declaration of a Highway as a National Highway; and

(d) whether these norms are taken into consideration while declaring National Highway?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (d) A Statement is laid on the Table of the Sabha.

#### Statement

(a) and (b) Eight Highways passing through Madhya Pradesh have been declared as National Highways. They are National Highway Nos 3, 6, 7, 12, 25, 26, 27 and 43. The length of these National Highways in Madhya Pradesh is 2,670 Kms.

1. Yes, Sir. Recently, the Madhya Pradesh Government sent proposals for 17 new routes being taken over as National Highways and these have been divided into the following three groups:—

I. Routes joining Bhopal to the Capitals of other States.

II. Routes joining capital to Capital of different States but passing through Madhya Pradesh.

III. Important routes to join the places of tourists interests.

The details of these routes are given below:—

Name of the route proposed	Length of proposed National Highway in M.P. (in Kms.)
<b>I. Routes joining Bhopal to the Capitals of other States:</b>	
(i) Bhopal—Hoshangabad—Betul—Multai—Chhindwara—Seoni—Mandla—Dindori—Amarkantak—Burhar—Kotma—Mahendragarh—Ambikapur—Ramanujgang—Patna	1,065
(ii) Bhopal—Betul—Chhindwara—Seoni—Mandla—Amarkantak—Bilaspur—Raigarh—Bhubaneswar	291
(iii) Bhopal—Nagpur—Hyderabad	70
(iv) Bhopal—Indore—Ahmedabad	330
(v) Bhopal—Biaora—Kota—Jaipur	66
(vi) Bhopal—Sanchi—Vidisha—Sagar—Chhatarpur—Banda—Kanpur—Lucknow	374
<b>TOTAL</b>	<b>2,196</b>